

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No.1888 of 2014

Dated: 26th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

IN THE MATTER OF:-

Niko Resources Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board and Anr. ... Respondent (s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Ramji Srinivasan, Sr. Adv,
Mr. Sudeep singh
Mr. Abhas Kumar
Mr. Divya Roy

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB

ORDER

Ms. Sonali Malhota, Learned Counsel for the PNGRB takes notice with regard to the Maintainability of Appeal.

Post the matter on **18.09.2014 at 2.30.P.M.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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